

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No151 of 2013 & IA-220 of 2013

Dated : 17th April, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

**Uttar Haryana Bijli Vitran Nigam
Ltd. & Anr.**

... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

... Respondent(s)

Counsel for the Appellant(s)

: Mr. M.G. Ramachandran
Mr. Nishant Piyush

Counsel for the Respondent(s)

: Mr. Nikhil Nayyar and
Mr. Dhananjay Baijal for R-1
Mr. Amit Kapur
Mr. Samir Malik for MSEDCL

ORDER

Post the matter for hearing on **25th April, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

rkt

**(Rakesh Nath)
Technical Member**